of Railways and CIL have been registered, if so, what are the details thereof; fend

(e) whether the GIL would arrange for rechecking of weight of coal booked by consumers?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B-NAYAMAGOUDA): (a) According to information furnished by Coal India Ltd. (CIL), they produced a total of 204.14 M.T. of coal during 1991-92. Of this 0.87 M-T. was classified a_s capital production, 3.35 M.T. was used for domestic consumption and the remaining 199.92 M.T. ha_s been accounted as. revenue production for the purpose of form over. The net sales value of this revenue production (exclusive of levies such as royalty, cess and other taxes) has been taken as Rs- 5922.62 crores.

(b) There have been some complaints regarding short weightment of coal. However, the alleged shortages are not uniform and these could be due to short **•**weightment or en-route pilferage.

(c) Govt, is not aware of such instances. However, if any specific cases are brought to the notice of the Govt, these would be got investigated.

(d) As per available information, no case has been registered against Railways and Coal India Ltd. officers for collusion in false weighment of railway wagons-

(e) Movement of rail borne coal is arranged on ex-colliery 'FOR' basis. All efforts are being made to ensure proper weighment of coal through better mairi (temanbe ot existing weighbridges and installation of new weighbridges. Con sumers can also post their representatives. to inspect Soading and weighment of loadlng/weighment coal at point?. However, Coal India Ltd. do i?t have any facility for re-checking of weight of coal en-route after the coal has left the loading/weighment points.

Technological changes in eltctronic Industry

170. SHRI P. UPENDRA: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the sweepine technological

chages in electronic industry in the West;

to Questions

(b) whether electronic component manufacturers have sought Government's support to the component industry to adopt the new technological changes; and

(c) if so, Government's response thereto?

THE MINISTER OF STATE IN THE (MINISTRY OF SCIENCE & TECHNO-LOGY, DEPARTMENT OF ELECTRO-NICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MUNIS-TRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUM ARM ANG ALAM): (a) and (b) Yes, Sir.

(c) The Goverment of India have set up an Advisory Committee for promotion of Surface Mount Technology in the country with members from public and Private sector industry.

Attacks onn Indian living abroad

171. SHRI MENTAY PADMANA-BHAM: Will the PRIME MINISTER be pleased to state;

(a) Whether it is a fact that there has recently been a considerable increase in violent attacks on people of Indian origin living abroad;

(b) whether it is also a fact that our embassies have failed to effectively come to the rescue of such victims; and

(c) what steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA): (a) and (b) Instances of attacks on people of Indian original living abroad have come to notice ot the Government. Our Missions have been in constant touch with local Government in all such cases to ensure that the interests of the people of Indian Origin are safeguarded.